

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.39 of 2020

IN THE MATTER OF:

Akhil R Kothakota & Ors.

...Appellants

Vs.

M/s Tierra Farm Assets Company Pvt. Ltd.

...Respondent

Present:

**For Appellants: Mr. Aditya Verma and Ms. Priyamvada Mishra,
Advocates.**

For Respondent:

ORDER

(Through Virtual Mode)

13.10.2020: At request of Mr. Aditya Verma, Learned Counsel for the Appellants to file an 'Affidavit of Service' to exhibit that the Respondent was served through e-mail, the matter is adjourned to **2nd November, 2020**.

In the meanwhile, it is open to the Learned Counsel for the Appellants to file 'Notes of Submissions' containing not more than three pages well before the next date of hearing.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**